

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF ANIMAL HUSBANDRY, DAIRYING AND FISHERIES  
LOK SABHA  
STARRED QUESTION No. \*65  
TO BE ANSWERED ON 1<sup>ST</sup> MARCH, 2016  
**DEVELOPMENT OF FISHERIES SECTOR**

**\*65 PROF. K. V. THOMAS :**

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री  
be pleased to state:

- (a) the aims and objectives of the National Fisheries Development Board (NFDB);
- (b) the details of schemes launched by the Government and the National Fisheries Development Board for welfare of fishermen in the country; and
- (c) the funds allocated and released to various States for the development of fisheries during each of the last three years?

**ANSWER**

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE

(SHRI RADHA MOHAN SINGH)

(a) to (c) : A statement is placed on the Table of the House.

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**Statement referred to in reply to the Lok Sabha Starred Question No.65 put in by Prof K.V.Thomas, Member of Parliament for answer on 1<sup>st</sup> March, 2016 regarding Development of Fisheries Sector.**

(a) : The National Fisheries Development Board (NFDB) was set up with the following main aims and objectives:

- (i) to enhance fish production and productivity,
- (ii) to improve the required fisheries infrastructure facilities,
- (iii) to utilize the untapped potential in fisheries and aquaculture in the country
- (iv) to bring activities relating to fisheries and aquaculture into focused attention and professional management,
- (v) to achieve sustainable management and conservation of natural aquatic resources including the fish stocks,
- (vi) to apply modern tools of research and development including biotechnology for optimizing production and productivity from fisheries,
- (vii) to generate substantial employment,
- (viii) to train and empower women in fisheries sector,
- (ix) to enhance contribution of fish towards food and nutritional security

(b) : The various schemes of the Government including the National Fisheries Development Board(NFDB) under the umbrella of “Blue Revolution: Integrated Development and Management of Fisheries” for the welfare of Fishermen in the country are as under:

- (i) National Fisheries Development Board (NFDB) and its activities,
- (ii) Development of Inland Fisheries and Aquaculture,
- (iii) Development of Marine Fisheries, Infrastructure and Post-Harvest Operations,
- (iv) Strengthening of Database & Geographical Information System of the Fisheries Sector,
- (v) Institutional Arrangements for Fisheries Sector,
- (vi) Monitoring, Control and Surveillance (MCS) and other need-based Interventions,
- (vii) National Scheme on Welfare of Fishermen.

(c) : The details of the funds released to various States for the development of fisheries during each of the last three years including the current year are at Annexure-I to Annexure-V.

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**Annexure-I**

Annexure referred to in reply to part (c) of the Lok Sabha Starred Question No. 65 for answer on 1<sup>st</sup> March, 2016 regarding Development of Fisheries Sector: State-wise details of funds released during the last three years under the Schemes of **National Fisheries Development Board (NFDB)**

**(Rs. in lakhs)**

Sl No	Name of the State/UT	Year-wise funds released				
		2012-13	2013-14	2014-15	2015-16	Total
1	Andhra Pradesh	949.05	998.33	894.46	276.20	3118.04
2	Arunachal Pradesh	8.13	16.63	10.39	0.00	35.15
3	Assam	111.76	887.06	470.05	685.45	2154.32
4	Andaman & Nicobar	0.00	0.00	63.32	0.00	63.32
5	Bihar	15.11	1.00	158.95	15.21	190.27
6	Chhattisgarh	434.96	220.40	130.16	98.06	883.58
7	Goa	13.45	73.92	5.00	25.00	117.37
8	Gujarat	254.79	0.00	1.00	0.35	256.14
9	Haryana	0.00	0.00	10.55	21.41	31.96
10	Himachal Pradesh	188.23	64.87	24.00	75.02	352.12
11	Jharkhand	132.34	379.81	115.93	214.12	842.20
12	Jammu & Kashmir	21.00	67.50	11.42	106.47	206.39
13	Karnataka	624.90	544.73	289.16	339.45	1798.24
14	Kerala	1697.62	1300.76	850.69	2562.47	6411.54
15	Madhya Pradesh	61.17	43.90	133.13	22.50	260.70
16	Maharashtra	1648.27	2518.28	1050.22	385.70	5602.47
17	Manipur	393.06	181.62	101.81	84.61	761.10
18	Meghalaya	38.03	50.95	2.20	27.41	118.59
19	Mizoram	73.61	139.96	20.25	148.88	382.70
20	Nagaland	337.91	910.41	303.61	53.96	1605.89
21	Odisha	1182.84	657.70	258.11	435.61	2534.26
22	Puducherry	0.00	0.00	0.00	0.80	0.80
23	Punjab	130.73	37.20	46.38	48.59	262.90
24	Rajasthan	0.00	121.26	6.56	0.00	127.82
25	Sikkim	150.58	124.84	4.05	8.01	287.48
26	Tamil Nadu	1756.58	900.87	1226.06	747.41	4630.92
27	Tripura	4.53	168.18	11.76	166.42	350.89
28	Telangana	0.00	0.00	1103.54	158.87	1262.41
29	Uttar Pradesh	292.67	944.57	529.53	521.79	2288.56
30	Uttaranchal	4.62	1.22	33.80	11.74	51.38
31	West Bengal	243.25	380.00	760.81	34.09	1418.15
32	Lakshadweep	47.15	9.31	0.00	42.25	98.71
33	New Delhi	9.00	0.00	17.00	0.00	26.00

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**Annexure-II**

Annexure referred to in reply to part (c) of the Lok Sabha Starred Question No. 65 for answer on 1<sup>st</sup> March, 2016 regarding Development of Fisheries Sector : State-wise details of funds released during the last three years under the CSS on **Development of Marine Fisheries, Infrastructure and Post Harvest Operations**

(Rs. in lakhs)

Sl No	Name of the State/UT	Year-wise funds released				
		2012-13	2013-14	2014-15	2015-16	Total
1	Andhra Pradesh	50.00	400.00	0.00	0.00	450.00
2	Daman & Diu	7.50	0.00	7.50	0.00	15.00
3	Goa	0.00	450.00	214.45	0.00	664.45
4	Gujarat	224.07	257.38	193.80	300.00	975.25
5	Karnataka	971.24	800.00	844.60	558.00	3173.84
6	Kerala	2099.75	1300.28	1865.43	2000.00	7265.46
7	Maharashtra	1000.00	0.00	300.00	0.00	1300.00
8	Mizoram	45.97	25.00	100.00	0.00	170.97
9	Nagaland	0.00	4.75	200.00	100.00	304.75
10	Odisha	151.74	113.80	444.40	25.88	735.82
11	Puducherry	900.00	0.00	196.00	500.00	1596.00
12	Tamil Nadu	800.00	1909.87	2043.50	2900.00	7653.37
13	West Bengal	0.00	312.00	151.88	0.00	463.88
14	A&N Islands	0.00	0.00	16.40	175.00	191.40
15	Cochin Port Trust	23.00	109.46	0.00	86.65	219.11
16	Others	1184.46	693.15	212.25	0.00	2089.86

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**Annexure-III**

Annexure referred to in reply to part (c) of the Lok Sabha Starred Question No. 65 for answer on 1<sup>st</sup> March, 2016 regarding Development of Fisheries Sector : State-wise details of funds released during the last three years under the CSS on **Development of Inland Fisheries and Aquaculture**

(Rs. in lakhs)

Sl No	Name of the State/UT	Year-wise funds released				
		2012-13	2013-14	2014-15	2015-16	Total
1	Andhra Pradesh	0.00	0.00	98.00	0.00	98.00
2	Arunachal Pradesh	177.15	83.33	50.00	0.00	310.48
3	Assam	0.00	0.00	0.00	53.00	53.00
4	Bihar	65.00	0.00	0.00	0.00	65.00
5	Chhattisgarh	56.00	86.00	50.00	35.00	227.00
6	Gujarat	0.00	0.00	30.00	0.00	30.00
7	Haryana	60.00	60.00	100.00	100.00	320.00
8	Himachal Pradesh	19.04	0.00	0.00	0.00	19.04
9	J & K	0.00	0.00	0.00	44.50	44.50
10	Kerala	300.00	298.50	0.00	150.00	748.50
11	Madhya Pradesh	232.76	180.00	129.37	83.24	625.37
12	Maharashtra	0.00	100.00	0.00	0.00	100.00
13	Manipur	120.00	331.81	0.00	198.00	649.81
14	Mizoram	514.05	250.00	299.98	320.00	1384.03
15	Nagaland	457.50	1106.37	803.75	451.50	2819.12
16	Odisha	330.00	240.15	691.15	435.17	1696.47
17	Puducherry	8.00	8.14	0.00	0.00	16.14
18	Rajasthan	0.00	36.60	7.73	0.00	44.33
19	Sikkim	4.43	0.00	0.00	0.00	4.43
20	Tamil Nadu	50.00	0.00	0.00	0.00	50.00
21	Telangana	0.00	0.00	126.00	0.00	126.00
22	Tripura	141.07	0.00	0.00	56.00	197.07
23	Uttar Pradesh	370.14	312.50	200.00	400.00	1282.64
24	Uttarakhand	42.95	10.50	46.19	39.00	138.64
25	West Bengal	190.00	0.00	0.00	212.76	402.76
26	FISHCOPFED	3.55	0.00	0.00	0.00	3.55

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**Annexure-IV**

Annexure referred to in reply to part (c) of the Lok Sabha Starred Question No. 65 for answer on 1<sup>st</sup> March, 2016 regarding Development of Fisheries Sector : State-wise details of funds released during the last three years under the CSS on **National Scheme of Welfare of Fishermen**

(Rs. in lakhs)

Sl No	Name of the State/UT	Year-wise funds released				
		2012-13	2013-14	2014-15	2015-16	Total
1	Andhra Pradesh	88.24	250.00	0.00	0.00	338.24
2	Arunachal Pradesh	0.00	0.00	0.00	52.00	52.00
3	Assam	0.00	27.00	0.00	0.00	27.00
4	Bihar	0.00	0.00	152.65	90.00	242.65
5	Chhattisgarh	136.00	148.00	137.58	72.00	493.58
6	Daman & Diu	0.00	0.00	0.00	0.00	0.00
7	Goa	31.58	32.26	35.20	45.82	144.86
8	Gujarat	0.00	0.00	1.13	0.00	1.13
9	Haryana	0.00	0.00	5.71	12.50	18.21
10	Himachal Pradesh	15.92	16.36	25.34	27.85	85.47
11	J & K	0.00	51.50	0.00	0.00	51.50
12	Jharkhand	180.77	175.00	181.79	0.00	537.56
13	Karnataka	435.85	196.46	233.08	390.45	1255.84
14	Kerala	915.40	995.00	348.95	697.94	2957.29
15	Maharashtra	50.00	0.00	0.00	0.00	50.00
16	Madhya Pradesh	208.25	204.44	153.99	0.00	566.68
17	Manipur	0.00	40.00	70.15	0.00	110.15
18	Mizoram	186.10	263.25	101.72	0.00	551.07
19	Nagaland	449.66	489.00	485.00	187.46	1611.12
20	Odisha	77.85	508.53	15.00	45.98	647.36
21	Pondicherry	200.00	335.43	100.00	332.29	967.72
22	Rajasthan	0.00	15.12	15.20	14.21	44.53
23	Tamil Nadu	186.77	450.00	1850.44	647.07	3134.28
24	Tripura	43.65	60.43	43.13	0.00	147.21
25	Uttar Pradesh	0.00	356.95	120.00	122.63	599.58
26	Uttarakhand	7.95	0.00	31.35	0.00	39.30
27	West Bengal	155.60	0.00	22.40	22.40	200.40
28	A&N Islands	0.00	0.00	5.00	74.00	79.00
29	FISHCOPFED	568.88	600.00	786.57	669.75	2625.20
30	Telangana	0.00	0.00	282.87	0.00	282.87

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**Annexure-V**

Annexure referred to in reply to part (c) of the Lok Sabha Starred Question No. 65 for answer on 1<sup>st</sup> March, 2016 regarding Development of Fisheries Sector: State-wise details of funds released during the last three years under the CSS on **Strengthening of Database and Geographical information System of the Fisheries Sector**

(Rs. in lakhs)

SI No	Name of the State/UT	Year-wise funds released				
		2012-13	2013-14	2014-15	2015-16	Total
1	Andhra Pradesh	23.80	29.90	36.93	0.00	90.63
2	Arunachal Pradesh	0.00	27.93	27.94	29.30	85.17
3	Assam	0.00	8.46	8.46	8.16	25.08
4	Goa	21.84	26.80	25.40	0.00	74.04
5	Gujarat	20.58	19.86	23.20	0.00	63.64
6	Haryana	0.00	0.00	21.04	21.04	42.08
7	Himachal Pradesh	14.40	10.71	0.00	22.00	47.11
8	Karnataka	18.71	13.93	24.27	0.00	56.91
9	Kerala	11.78	23.14	34.36	0.00	69.28
10	Maharashtra	16.00	39.85	0.00	20.00	75.85
11	Mizoram	19.65	20.26	22.42	10.00	72.33
12	Sikkim	13.30	15.80	19.14	18.93	67.17
13	Tripura	3.50	12.63	0.00	0.00	16.13
14	Punjab	0.00	7.30	0.00	0.00	7.30
15	Telangana	0.00	0.00	11.09	0.00	11.09
16	Jammu & Kashmir	0.00	0.00	9.66	0.00	9.66
17	Rajasthan	23.72	20.09	0.00	20.00	63.81
18	Uttar Pradesh	20.40	0.00	23.39	0.00	43.79
19	West Bengal	52.75	91.29	85.40	0.00	229.44
20	Uttarakhand	3.39	0.00	3.00	0.00	6.39
21	Chhattisgarh	9.63	72.13	183.19	85.21	350.16

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